

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 5455/2024

VIRENDRA SINGH @ VIJENDRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 22-08-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Sadashiv, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Service report from concerned High Court has not been received in respect of respondent No. 1.

Let fresh reminder be issued.

Four weeks time , as last chance is granted to the Ld. Counsel for the appellant to take appropriate steps for abatement in respect of deceased respondent No.2.

Soft copies of original records of High Court and Trial Court have been received and copy of the same has already been provided to the Ld. counsel for the appellant.

List again on 8.10.2025.

MASHROOR ALAM KHAN  
Registrar

MG